

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court I**

**Item No.12**

**IA No. 1382/23, 1925/23, 1933/23, 1935/23, 1938/23  
1942/23, 2403/23, 2404/23, 2405/23  
In  
CP (IB) No. 59/Chd/Pb/2022  
(Admitted)**

**Under Section 7 & 33 & 60(5) IBC 2016**

**In the matter of:-**

Canara Bank

...Petitioner/Operational Creditor

Versus

Rattan Poultries Pvt. Ltd.

...Respondent/Corporate Debtor

As the Hon'ble Members of NCLT, Chandigarh Bench (Court-I), are on official tour on account of *colloquium* today, the matter is adjourned to 11.12.2023.

Sd/-  
**Court Officer**

November 3, 2023  
*Pdp*